GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3970 TO BE ANSWERED ON 04/04/2025

COVERAGE UNDER IGNDPS

3970 SMT. RANJEET RANJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of Central Government beneficiaries under the Indira Gandhi NationalDisability Pension Scheme (IGNDPS) since 2020, details thereof, year-wise and State-wise;
- (b) whether Government intends to increase the sum received under IGNDPS, if so, the details thereof and if not, the reasons therefor;
- number of IGNDPS beneficiaries who have been removed since 2020, year-wise and State-wise, along with key reasons for removal; and
- (d) breakdown of the total number of IGNDPS beneficiaries removed due to the cancellation or freezing of bank accounts as a result of non-linking with Aadhaar since 2020, yearwise and State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): Total number of beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS) since 2020, year-wise and State-wise on the basis of digitized beneficiaries or state cap whichever is lower, is given at **Annexure-I.**
- (b): While considering the continuation of National Social Assistance Programme (NSAP) schemes for the 15th Finance Commission cycle (2021-26), the revision in beneficiary coverage and rate of assistance under the schemes were considered by the Government. However, considering the available financial space, the Government has approved continuation of NSAP schemes in its present form. At present, there is no proposal under consideration to revise the coverage/rate of assistance under NSAP.
- (c): Beneficiaries are removed from the data-base due to various reasons such as death of beneficiary, duplicate record, migration, not meeting eligibility criteria, invalid Bank/ Post Office Account, Auto-stoppage by bank through PFMS (Public Finance Management System) due to death of beneficiaries etc. State-wise and year-wise details of IGNDPS beneficiaries removed since, 2020, as per the NSAP- Pension Payment system (NSAP-PPS), is given at **Annexure-II**.

(d): As per scheme guidelines, the State/UT should develop a careful plan sensitive to the special needs of the beneficiaries to enable them to get Aadhaar numbers through proactive outreach. This should be followed up by seeding the Aadhaar numbers in the Bank/Post office accounts. It is for State/UT to ensure that no beneficiary is denied of his or her entitlements for the reasons that she/he has no bank/post office account and/or Aadhaar number. However, Statewise number of beneficiaries removed due to invalid Bank/ Post office account from 2020-21 to current year is given at **Annexure-III.**

Annexure referred to in part (a) of RajyaSabhaUnstarred Question No. 3970 to be answered on 04.04.2025 regarding COVERAGE UNDER IGNDPS

State-wise and year-wise number of beneficiaries under the Indira Gandhi National Disability Pension Scheme (IGNDPS)

Sl. No.	States/UT	Number (Number of beneficiaries under IGNDPS						
		2020- 21	2021- 22	2022- 23	2023- 24	2024- 25			
1	Andhra Pradesh	24413	24413	24413	24412	24412			
2	Bihar	120562	126156	126156	127100	127100			
3	Chhattisgarh	32017	31953	31985	32085	32085			
4	Goa	41	466	466	466	466			
5	Gujarat	12370	20557	20300	20327	20327			
6	Haryana	11537	11537	11537	16583	16583			
7	Himachal Pradesh	851	853	853	853	853			
8	J &K	2426	2426	2426	2426	2077			
9	Jharkhand	25598	26496	26516	26067	25530			
10	Karnataka	43639	43639	44825	44825	36815			
11	Kerala	29935	29935	29935	66928	29791			
12	Madhya Pradesh	99924	99924	99924	101470	101470			
13	Maharashtra	8522	8870	9106	9322	9322			
14	Odisha	86767	85805	90754	89433	89379			
15	Punjab	4710	5656	5982	5982	5815			
16	Rajasthan	29496	30502	30513	23468	23950			
17	Tamil Nadu	57201	63261	63261	64096	55358			
18	Telangana	17448	17448	17448	20578	20578			
19	Uttar Pradesh	73213	75280	75280	85773	85773			
20	Uttarakhand	2822	2880	2880	2880	2880			
21	West Bengal	65802	61539	61019	56700	54610			
22	Arunachal Pradesh	1284	112	112	112	112			
23	Assam	18916	18916	34864	33139	33226			
24	Manipur	1007	1007	1005	918	905			
25	Meghalaya	969	969	1558	1558	1558			
26	Mizoram	400	400	686	722	722			
27	Nagaland	960	960	960	1011	1011			
28	Sikkim	451	457	457	457	457			
29	Tripura	1783	1769	1856	2131	2030			
30	A&N Islands	1	2	2	2	2			
31	Chandigarh	100	100	100	100	100			
32	D&N Haveli and D&D	208	254	320	310	310			
33	NCT Delhi	6321	6321	4647	4601	4539			
34	Ladakh	363	150	219	219	219			
35	Lakshadweep	51	51	51	51	51			
36	Puducherry	1259	1259	1259	1271	1271			
	TOTAL	783367	802323	823675	868376	811687			

Annexure referred to in part (c) of RajyaSabhaUnstarred Question No. 3970 to be answered on 04.04.2025 regarding COVERAGE UNDER IGNDPS

State-wise and year-wise details of beneficiaries removed under IGNDPS

Name of the State	2020- 2021	2021- 2022	2022- 2023	2023- 2024	2024- 2025
ASSAM	798	694	1913	442	1269
BIHAR	0	0	0	396	0
CHANDIGARH	0	0	0	0	5
CHHATTISGARH	1047	819	868	672	891
DELHI	0	0	51	78	56
GUJARAT	368	2111	1053	334	373
HARYANA	0	0	0	178	0
JAMMU AND KASHMIR	11	17	45	612	274
JHARKHAND	721	538	583	684	268
KARNATAKA	0	0	0	8010	267
LADAKH	0	0	0	0	27
LAKSHADWEEP	1	0	4	0	0
MADHYA PRADESH	0	0	0	0	48060
MAHARASHTRA	228	436	965	515	162
MANIPUR	79	62	87	15	13
MEGHALAYA	88	30	43	70	37
MIZORAM	14	28	31	21	11
ODISHA	9362	5604	1673	1634	2969
PUNJAB	0	0	0	217	1
RAJASTHAN	0	0	0	0	3511
TAMIL NADU	0	0	0	11843	2834
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	99	0	0	0	0
TRIPURA	42	180	164	181	133
UTTAR PRADESH	0	0	0	0	1
WEST BENGAL	17587	1007	5335	3524	1696
Total	30445	11526	12815	29426	62858

(Source: NSAP-PPS)

Annexure referred to in part (d) of RajyaSabhaUnstarred Question No. 3970 to be answered on 04.04.2025 regarding COVERAGE UNDER IGNDPS

State-wise and year-wise no. of beneficiaries whose pension stopped due to invalid account

STOPPED DUE TO INVALID ACCOUNT							
S.No.	State/UT	2020- 2021	2021- 2022	2022- 2023	2023- 2024	2024- 2025	
1	ASSAM	6	8	42	11	35	
2	CHHATTISGARH	12	5	8	31	23	
3	DELHI	0	0	6	7	4	
4	GUJARAT	125	111	371	7	5	
5	JAMMU AND KASHMIR	0	0	10	29	12	
6	JHARKHAND	24	5	15	89	8	
7	MAHARASHTRA	1	41	42	10	5	
8	MANIPUR	26	1	0	0	0	
9	MEGHALAYA	0	0	0	5	2	
10	MIZORAM	0	0	0	0	0	
11	ODISHA	175	48	20	13	22	
	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	6	0	0	0	0	
13	TRIPURA	0	0	0	98	0	
14	WEST BENGAL	8253	44	26	156	38	
	Grand Total	8628	263	540	456	154	

(Source: NSAP-PPS)
